Noore poroch

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P No.289/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30th November 2017, 10.30 A.M

Name of the Company		Knoware Retail & Services Ltd.		
Ur	nder Section	14 (1)		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

ORDER

No one is present

It appears that petitioner has filed affidavit of service which may be taken on record. Till date no reply has been filed.

List on 05/02/2018.

(Jinan K.R.)

Member (J)

(V.P.Singh) Member (J)